

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-OCW-36/2020)

Rosalina de Souza

... Petitioner

Versus

Goa Coastal Zone Management
Authority and ors.

... Respondents.

Shri Nigel Costa Frias, Advocate for the petitioner.

Ms. S. Mordekar, Addl. Govt. Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:-27th July, 2020.

P.C.

Heard. Review Petition is allowed.

2. To rule on the preliminary objection - the maintainability of the writ petition- post the matter on 30.7.2020.

2. Interim order stands extended.

DAMA SESHADRI NAIDU, J.

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